

List of Stakeholders of Pinky Shipyard Private Limited (in liquidation) (modified)

List of Stakeholders for claims as on Liquidation Commencement Date: December 13, 2019

Modified on August 17, 2023

FINANCIAL CREDITORS - FORM D RECEIVED															
Sr. no.	Details of the Stakeholders				Claimant (Secured/unsecured/contingent)	Amount Of Claim Received (Rs.)			Amount Of Claim Admitted (Rs.)			Proofs Admitted or Rejected In Part, and the Proofs Wholly Rejected	Whether Security Interest Relinquished	Details of Security Interest	
	Name	Address	Email Id	Identification Number, if any		Date of Claim	Principal (a)	Interest (b)	Total (a+b)	Principal (a)	Interest (b)				Total (a+b)
<b>A.</b>	<b>Financial Creditors</b>														
1	Punjab National Bank (Refer Note - 1)	Ifaco House, Sir PM Road, Fort, Mumbai-400001	ho00061@punjabnbank.com	PAN: AAACP0165G	Secured	03-01-2020	4,80,79,31,515.00	5,32,21,10,673.00	10,13,00,42,188.00	4,80,79,31,515.00	5,32,21,10,673.00	10,13,00,42,188.00	Fully admitted	Yes	Annexure I
2	Edelweiss Asset Reconstruction Company Ltd.	Edelweiss House Off CST Road Kalina, Mumbai-400098	recovery@edelweissar.com	CIN: U67100MH2007PLC 174759	Secured	10-01-2020	69,12,60,55,925.59	56,38,67,10,606.51	1,25,51,27,66,532.10	69,12,60,55,925.29	56,38,67,10,606.51	1,25,51,27,66,531.80	Fully admitted	Yes	Annexure I
3	Canara Bank Limited (Refer Note - 2)	Canara Bank, Large Corporate Branch, 14th Floor, 'E' Wing, Maker Tower, Cuffe Parade, Mumbai - 400005	cb2630@canarabank.com vip@canarabank.com despatch@canarabank.com sales@canarabank.com redush@canarabank.com	PAN: AAACC6106G	Secured	28-09-2020	2,78,20,99,330.00	8,90,81,81,602.00	11,69,02,80,932.00	Nil	Nil	Nil	Not Admitted	N.A.	N.A.
4	Bank of Baroda (Refer Note - 3)	Bank of Baroda, Mumbai Stresses Asset Branch, 1st Floor, 17/B Horniman Circle Fort, Mumbai - 400 001	sum@bankofbaroda.com	PAN: AAACB1534F	Secured	06-01-2021	80,41,17,400.00	1,63,24,25,849.00	2,43,65,43,249.00	80,41,17,400.00	1,63,24,25,849.00	2,43,65,43,249.00	Fully admitted	Yes	Annexure I
<b>TOTAL (A)</b>							<b>77,52,02,04,170.59</b>	<b>72,24,94,28,730.51</b>	<b>1,49,76,96,32,901.10</b>	<b>74,73,81,04,840.29</b>	<b>63,34,12,47,128.51</b>	<b>1,38,07,93,51,968.80</b>	-		

**Notes**  
 The Punjab National Bank ("PNB"), one of the secured creditors of Corporate Debtor on January 03, 2020 had submitted its claim of Rs. 10,13,00,42,188/- in Form D. At the time of submission of Form D, PNB had elected not to relinquish its security interest held in the assets of Corporate Debtor (as noted in column 8A of the Form D). The PNG had vide email dated August 03, 2020 informed that in the interest of a smooth liquidation process, PNB is relinquishing the security interest to the liquidation estate. To give effect to the above, the Liquidator filed an application before Hon'ble NCLT in I.A. 265/2021 before the Hon'ble NCLT, Mumbai Bench on February 02, 2021 inter-alia seeking directions from Adjudicating Authority with respect to the relinquishment of security interest by PNB. The Hon'ble NCLT vide its order dated September 08, 2021 (received on September 27, 2021) had allowed relinquishment of Security Interest by PNB. Accordingly, the said effect has been given hereinabove.

